

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/1332/A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 18th March 2019.

Sub:- **Restricted Holiday with station leave permission.**

Ref:- Your letter No. DJ/DH/2019/I-1/6372/Estt., dtd. 07.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 11th March, 2019 along with station leave permission w.e.f. the evening of 08.03.2019 till the morning of 12.03.2019, has been ~~granted/rejected~~[✓]. The Chief Judicial Magistrate, Dima Hasao, Haflong will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/1332/A, dated 18.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

REGISTRAR (VIGILANCE)

18/3/19
Rd/so